MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.**23/AM19**
(HELD ON 27.02.2019)
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT

Meeting No. 23/87-NC-7/2018 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 27.02.2019, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

1) Shri Nand Lal, Consultant, DIPP
2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
4) Shri Dilip Kumar, DDG
5) Shri Ashok Chander Bhatt, FTDO

2. Following are the **decisions of the Norms Committee** after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-229	M/s Macro Polymers Pvt. Ltd.	**HQ F. No. 01/87/050/00477/AM17/ DES-VII**	Status: **Deferred**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0810139334 dt.19.12.2016	**RA F. No.** 08/24/040/00334/AM17	

Subject: Request for amendment in the quantity of Import Item No.2 and 3.

Decision : The committee considered the request of the firm for deferrement of Personal Hearing and decided that another date for PH may be given to the firm and deferred the case.

Case No. A-230	M/s Macro Polymers Pvt. Ltd.	**HQ F. No. 01/87/050/00416/AM17/ DES-VII**	Status: **Deferred**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0810138110 dt.07.06.2016	**RA F. No.** 08/24/040/00008/AM17	

Subject: Request for amendment in the quantity of Import Item No.1 and 4.

Decision : The committee considered the request of the firm for deferrement of Personal Hearing and decided that another date for PH may be given to the firm and deferred the case.

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Case No. A-231	M/s Macro Polymers Pvt. Ltd.	**HQ F. No. 01/87/050/00566/AM17/ DES-VII**	Status: **Deferred**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0810139527 dt.11.01.2017	**RA F. No.** 08/24/040/00419/AM17	

Subject: Request for amendment in the quantity of Import Item No.6.

Decision : The committee considered the request of the firm for deferrement of Personal Hearing and decided that another date for PH may be given to the firm and deferred the case.

Case No. A-232	M/s Macro Polymers Pvt. Ltd.	**HQ F. No.** 01/87/050/00400/AM18/ DES-VII	Status: **Deferred**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0810141072 dt.05.10.2017	**RA F. No.** 08/24/040/00146/AM18	

Subject: Request for amendment in the quantity of Import Item No.6.

Decision : The committee considered the request of the firm for deferrement of Personal Hearing and decided that another date for PH may be given to the firm and deferred the case.

Case No. A-233	M/s Macro Polymers Pvt. Ltd.	**HQ F. No.** 01/87/050/00479/AM17/ DES-VII	Status: **Deferred**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0810139387 dt.27.12.2016	**RA F. No.** 08/24/040/00369/AM17	

Subject: Request for amendment in the quantity of Import Item No.1, 2 and 3.

Decision : The committee considered the request of the firm for deferrement of Personal Hearing and decided that another date for PH may be given to the firm and deferred the case.

Case No. A-234	M/s Macro Polymers Pvt. Ltd.	**HQ F. No.** 01/87/050/00562/AM17/ DES-VII	Status: **Deferred**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0810139002 dt.03.11.2016	**RA F. No.** 08/24/040/00277/AM17	

Subject: Request for amendment in the quantity of Import Item No.4 and 5.

Decision : The committee considered the request of the firm for deferrement of Personal Hearing and decided that another date for PH may be given to the firm and deferred the case.

Case No. A-235	M/s Macro Polymers Pvt. Ltd.	**HQ F. No.** 01/87/050/00565/AM17/ DES-VII	Status: **Deferred**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0810139526 dt.11.01.2017	**RA F. No.** 08/24/040/00418/AM17	

Subject: Request for amendment in the quantity of Import Item No. 6.

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Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : The committee considered the request of the firm for deferrement of Personal Hearing and decided that another date for PH may be given to the firm and deferred the case.

Case No. A-236	M/s Macro Polymers Pvt. Ltd.	**HQ F. No.** 01/87/050/00403/AM18/ DES-VII	Status: **Deferred**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0810141074 dt.05.10.2017	**RA F. No.** 08/24/040/00178/AM18	

Subject: Request for amendment in the quantity of Import Item No. 3.

Decision : The committee considered the request of the firm for deferrement of Personal Hearing and decided that another date for PH may be given to the firm and deferred the case.

Case No. A-237	M/s Macro Polymers Pvt. Ltd.	**HQ F. No.** 01/87/050/00037/AM18/ DES-VII	Status: **Deferred**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0810139333 dt.19.12.2016	**RA F. No.** 08/24/040/00335/AM17	

Subject: Request for amendment in the quantity of Import Item No.1 and 2.

Decision : The committee considered the request of the firm for deferrement of Personal Hearing and decided that another date for PH may be given to the firm and deferred the case.

Case No. A-238	M/s Macro Polymers Pvt. Ltd.	**HQ F. No.** 01/87/050/00174/AM18/ DES-VII	Status: **Deferred**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0810140476 dt.12.06.2017	**RA F. No.** 08/24/040/00036/AM18	

Subject: Request for amendment in the quantity of Import Item No.1, 2, 4 and 5.

Decision : The committee considered the request of the firm for deferrement of Personal Hearing and decided that another date for PH may be given to the firm and deferred the case.

Case No. A-239	M/s Macro Polymers Pvt. Ltd.	**HQ F. No.** 01/87/050/00255/AM18/ DES-VII	Status: **Deferred**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0810140400 dt.31.05.2017	**RA F. No.** 08/24/040/00526/AM17	

Subject: Request for amendment in the quantity of Import Item No. 2 and 3.

Decision : The committee considered the request of the firm for deferrement of Personal Hearing and decided that another date for PH may be given to the firm and deferred the case.

Dilip Kumar

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Case No. A-240	M/s Macro Polymers Pvt. Ltd.	**HQ F. No.** 01/87/050/00171/AM18/ DES-VII	Status: **Deferred**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0810140472 dt.12.06.2017	**RA F. No.** 08/24/040/00010/AM18	

Subject: Request for amendment in the quantity of Import Item No. 1.

Decision : The committee considered the request of the firm for deferrement of Personal Hearing and decided that another date for PH may be given to the firm and deferred the case.

Case No. A-241	M/s Macro Polymers Pvt. Ltd.	**HQ F. No.** 01/87/050/00482/AM17/ DES-VII	Status: **Deferred**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0810139516 dt.11.01.2017	**RA F. No.** 08/24/040/00427/AM17	

Subject: Request for amendment in the quantity of Import Item No.1, 2, 3 and 4.

Decision : The committee considered the request of the firm for deferrement of Personal Hearing and decided that another date for PH may be given to the firm and deferred the case.

Case No. A-242	M/s Macro Polymers Pvt. Ltd.	**HQ F. No.** 01/87/050/00428/AM17/ DES-VII	Status: **Deferred**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0810138965 dt.25.10.2016	**RA F. No.** 08/24/040/00210/AM17	

Subject: Request for amendment in the quantity of Import Item No. 1 and 4.

Decision : The committee considered the request of the firm for deferrement of Personal Hearing and decided that another date for PH may be given to the firm and deferred the case.

Case No. A-243	M/s Macro Polymers Pvt. Ltd.	**HQ F. No.** 01/87/050/00284/AM17/ DES-VII	Status: **Deferred**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0810138552 dated 29.08.2016	**RA F. No.** 08/24/040/00186/AM17	

Subject: Request for amendment in the dedescription of Export Item.

Decision : The committee considered the request of the firm for deferrement of Personal Hearing and decided that another date for PH may be given to the firm and deferred the case.

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Case No. A-244	M/s Macro Polymers Pvt. Ltd.	**HQ F. No.** 01/87/050/00448/AM18/ DES-VII	Status: **Deferred**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0810141073 dated 05.10.2017	**RA F. No.** 08/24/040/00162/AM18	

Subject: Request for amendment in the description of Export Item.

Decision : The committee considered the request of the firm for deferrement of Personal Hearing and decided that another date for PH may be given to the firm and deferred the case.

Case No. A-245	**M/s Zenith Industrial Rubber Products Pvt. Ltd.**	**HQ F. No. 01/87/050/00431/AM19/DES-VII**	Status: **Approved**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0310822426 dated 19.07.2018	**RA F. No.** 03/95/040/00352/AM19	

Subject: Rectification/Amendment in Norms approved by NC Meeting No.19/AM19 held on 05.12.2018.

Decision: The Committee considered the request of the firm and decided to adopt the following norms in the minutes of the Meeting No.19/87-ALC1/2018 which was held on 05.12.2018:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity Required (in kg) per kg of finished goods
RUBBER FLOOR COVERINGS & MATS	1Kg	NATURAL RUBBER	0.180
		EPDM SYNTHETIC RUBBER	0.250
		ZINC OXIDE	0.025
		ANTIOXIDANT KUMANOX, IONOL	0.021
		ACCELERATOR	0.027
		RETARDER PVI	0.012
		TITANIUM DI-OXIDE	0.038
		BONDING AGENT SI-69	0.015
		RUBBER PROCESSING OIL	0.067
		STEARIC ACID	0.012
		PACKING MATERIAL : PLASTIC PALLETS	300 Number for 300000Kg of Export Product
Note: 1. There should be a value cap on exports for Antioxidant/Accelerators/Retarder as per General Note-8 of Handbook of Procedure Volume-II.. 2. Firm will export back 300 nos. of plastic pellets.			
The Norms Committee also decided that firm may be asked to file an application for SION fixation			
RA may take consequential action as per Policy / Procedures			

Dilip Kumar

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Case No. A-246	M/s D.R Coats Ink and Resin's Pvt. Ltd.	**HQ F. No.** 01/87/050/00339/AM18/DES-VII	Status: **Approved**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0310815095 dated 09.08.2017	**RA F. No.** 03/94/040/00274/AM18	

Subject: **Request for amendment in the description of Export Item and Import Item No.2.**

Decision: The Committee considered the request of the firm and decided to amend the description of Export Item and Import Item No.2 in the minutes of Meeting No. 14/87-ALC1/2018 which was held on 14.08.2018 as per details given below:-

Export Item	**Reactive Polyamide Resin with free Amino Groups and Viscosity at 25 C 125 to 750 Poises**
Import Item Sr.No.2	**TETRAETHYNE PENTAMINE (TEPA)**

Case No. A-247	M/s. Dorf-Ketal Chemicals India Pvt. Ltd.	**HQ F. No.** 01/87/050/00077/AM18/DES-VII	Status: **Approved**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0310812230 dated 30.03.2017	**RA F. No.** 03/94/040/01179/AM17	

Subject: Fixation of Adhoc Norms.

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00077/AM18, the Committee decided to to adopt the following norms:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
PolyVinyl Formal (Insoform 15) (High Viscosity)	1 Kg	Acetic Acid	0.125 Kg
		Vinyl Acetate Monomer	1.80 Kg
RA may take consequential action as per Policy / Procedures			

Case No. A-248	M/s. Dorf-Ketal Chemicals India Pvt. Ltd.	**HQ F. No.** 01/87/050/00076/AM18/DES-VII	Status: **Approved**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0310812317 dated 31.03.2017	**RA F. No.** 03/94/040/01178/AM17	

Subject: Fixation of Adhoc Norms.

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Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00076/AM18, the Committee decided to to adopt the following norms:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
PolyVinyl Formal (Insoform 7) (Medium Viscosity)	1 Kg	ACETIC ACID	0.100 Kg
		POLY VINYL ALCOHOL (ANY GRADE)	0.940 Kg
		PARA FORMALDEHYDE 91% / PF 91%	0.140 Kg
RA may take consequential action as per Policy / Procedures			

Case No. A-249	M/s. Dorf-Ketal Chemicals India Pvt. Ltd.	**HQ F. No.** 01/87/050/00141/AM19/DES-VII	Status: **Approved**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0310820127 dated 27.03.2018	**RA F. No.** 03/94/040/01077/AM18	

Subject: Fixation of Adhoc Norms.

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00141/AM19, the Committee decided to adopt the following norms:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
PolyVinyl Formal (Insoform 7) (Medium Viscosity)	1 Kg	ACETIC ACID	0.100 Kg
		POLY VINYL ALCOHOL (ANY GRADE)	0.940 Kg
		PARA FORMALDEHYDE 91% / PF 91%	0.140 Kg
RA may take consequential action as per Policy / Procedures			

Case No. A-250	M/s. Dorf-Ketal Chemicals India Pvt. Ltd.	**HQ F. No.** 01/87/050/00144/AM19/DES-VII	Status: **Approved**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0310820140 dated 27.03.2018	**RA F. No.** 03/94/040/01087/AM18	

Subject: Fixation of Adhoc Norms.

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00144/AM19, the Committee decided to adopt the following norms:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
PolyVinyl Formal (Insoform 15) (High Viscosity)	1 Kg	Acetic Acid	0.125 Kg
		Vinyl Acetate Monomer	1.80 Kg

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RA may take consequential action as per Policy / Procedures

Case No. A-251	M/s. Dorf-Ketal Chemicals India Pvt. Ltd.	**HQ F. No.** 01/87/050/00205/AM19/DES-VII	Status: **Approved**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0310820130 dated 27.03.2018	**RA F. No.** 03/94/040/01079/AM18	

Subject: Fixation of Adhoc Norms.

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00205/AM19, the Committee decided to adopt the following norms:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
PolyVinyl Formal (Insoform 5) (Low Viscosity)	1 Kg	ACETIC ACID	0.100 Kg
		POLY VINYL ALCOHOL (ANY GRADE)	1.00 Kg
		PARA FORMALDEHYDE 91% / PF 91%	0.140 Kg
RA may take consequential action as per Policy / Procedures			

Case No. A-252	M/s KKalpana (India) Ltd.	**HQ F. No.** 01/87/050/00204/AM19/ DES-VII	Status: **Approved**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0310820056 dt. 23.03.2018	**RA F. No.** 03/94/040/01021/AM18	

Subject: Reques to amend the description of Export item and Qty of Import item.

Decision: The Committee considered the request of the firm and decided to adopt the following norms in the minutes of the Meeting No.11/87-ALC1/2018 which was held on 19.07.2018:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	1 MT	1. LDPE Granules	0.99 MT
		2. Di-Cumy1peroxide (DCP)	0.02 MT
		3. Antioxidant	0.01 MT
		4. Octagon Jumbo Sleeves-Box	As per packing policy
RA may take consequential action as per Policy / Procedures			

Dilip Kumar

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Case No. A-253	M/s KKalpana (India) Ltd.	**HQ F. No.** 01/87/050/00073/AM18/ DES-VII	Status: **Approved**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0310812289 dt. 30.03.2017	**RA F. No.** 03/94/040/01157/AM17	

Subject: Request to amend the description of Export/Import items and Qty.

Decision: The Committee considered the request of the firm and decided to adopt the following norms in the minutes of the Meeting No.2/87-ALC1/2017 which was held on 09.08.2017:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	500MT	1. LDPE Granules	495MT
		2. Di-Cumy1peroxide (DCP)	10MT
		3. Antioxidant	5MT
		4. Octagon Jumbo Sleeves-Box	As per packing policy
RA may take consequential action as per Policy / Procedures			

Case No. A-254	M/s KKalpana (India) Ltd.	**HQ F. No.** 01/87/050/00348/AM18/ DES-VII	Status: **Approved**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0310815303 dt. 22.08.2017	**RA F. No.** 03/94/040/00403/AM18	

Subject: Request to amend the description of Export/Import items and Qty.

Decision: The Committee considered the request of the firm and decided to adopt the following norms in the minutes of the Meeting No.5/87-ALC1/2017 which was held on 22.11.2017:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	1MT	1. LDPE Granules	0.99 MT
		2. Di-Cumy1peroxide (DCP)	0.02 MT
		3. Antioxidant	0.01 MT
		4. Octagon Jumbo Sleeves-Box	As per packing policy
RA may take consequential action as per Policy / Procedures			

Dilip Kumar

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Case No. A-255	M/s KKalpana (India) Ltd.	**HQ F. No. 01/87/050/00062/AM18/DES-VII**	Status: **Approved**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0310811976 dt.20.03.2017	**RA F. No.** 03/94/040/00102/AM17	

Subject: Request to amend the description of Export/Import items and Qty.

Decision: The Committee considered the request of the firm and decided to adopt the following norms in the minutes of the Meeting No.2/87-ALC1/2017 which was held on 09.08.2017:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	1MT	1. LDPE Granules	0.99 MT
		2. Di-Cumy1peroxide (DCP)	0.02 MT
		3. Antioxidant	0.01 MT
		4. Octagon Jumbo Sleeves-Box	As per packing policy
RA may take consequential action as per Policy / Procedures			

Case No. A-256	M/s KKalpana (India) Ltd.	**HQ F. No.** 01/87/050/00112/AM18/ DES-VII	Status: **Approved**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0310811433 dt. 23.02.2017	**RA F. No.** 03/94/040/00996/AM17	

Subject: Request to amend the description of Export/Import items and Qty.

Decision: The Committee considered the request of the firm and decided to adopt the following norms in the minutes of the Meeting No.2/87-ALC1/2017 which was held on 09.08.2017:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	1MT	1. LDPE Granules	0.99 MT
		2. Di-Cumylperoxide (DCP)	0.02 MT
		3. Antioxidant	0.01 MT
		4. Octagon Jumbo Sleeves-Box	As per packing policy
RA may take consequential action as per Policy / Procedures			

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Case No. A-257	M/s KKalpana (India) Ltd.	**HQ F. No.** 01/87/050/00106/AM18/ DES-VII	Status: **Approved**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date 0310811388 dt. 22.02.2017	**RA F. No.** 03/94/040/00715/AM17	

Subject: Request to amend the description of Export/Import items and Qty.

Decision: The Committee considered the request of the firm and decided to adopt the following norms in the minutes of the Meeting No.2/87-ALC1/2017 which was held on 09.08.2017:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	1MT	1. LDPE Granules	0.99 MT
		2. Di-Cumy1peroxide (DCP)	0.02 MT
		3. Antioxidant	0.01 MT
		4. Octagon Jumbo Sleeves-Box	As per packing policy
RA may take consequential action as per Policy / Procedures			

Case No. A-258	M/s. SI Group India Ltd.	**HQ F. No.** 01/87/050/00356/AM17/DES-VII	Status: **Approved**
NC No.:23/AM19 Dated: 27.02.2019	Adv. Lic. No. and Date **0310807095 dated 12.08.2016**	**RA F. No.** 03/95/040/00400/AM17/	

Subject: Fixation of Adhoc Norms.

Decision: The committee considered the request of the firm and decided to adopt the following norms on repeat basis as per decision taken in Meeting No.17/87-ALC1/2015 which was held on 01.10.2015:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PTBP/MMCRESOL FORMALDEHYDE GRADE FB-190/SFC093 PHENOLIC RESINS	1Kg	PARA TERTIARY BUTYL PHENOL	0.211Kg
		M-CRESOL 40 (META PARA CRESOL-40)	0.633Kg
RA may take consequential action as per Policy / Procedures			

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ONLINE CASES

1	**Case No.:67/23/87-ALC1/2018**	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00765/AM19/	RLA File :07/24/040/00051/AM16/	Lic.No/Date:0710108291 28.05.2015	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Column Pipes of different types and sizes-Net content of PVC resin 105.375 MT	111.744MT	PVC RESIN	105.375 MT
RA may take consequential action as per Policy / Procedures			

2	**Case No.:68/23/87-ALC1/2018**	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00766/AM19/	RLA File :07/24/040/00053/AM16/	Lic.No/Date:0710108288 28.05.2015	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of different types and sizes-Net content of PVC Resin 111.108MT	117.824MT	PVC RESIN	111.108MT
RA may take consequential action as per Policy / Procedures			

3	**Case No.:69/23/87-ALC1/2018**	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00767/AM19/	RLA File :07/24/040/00054/AM16/	Lic.No/Date:0710108289 28.05.2015	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of different types and sizes-Net content of PVC Resin 100.903 MT	107.034MT	PVC RESIN	100.903 MT
RA may take consequential action as per Policy / Procedures			

4	**Case No.:70/23/87-ALC1/2018**	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018	**Status: Approved**

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		27.02.2019	
HQ File :01/87/050/00768/AM19/	RLA File :07/24/040/00056/AM16/	Lic.No/Date:0710108296 29.05.2015	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of different types and sizes-Net content of PVC Resin 113.332 MT	120.185MT	PVC RESIN	113.332 MT
RA may take consequential action as per Policy / Procedures			

5	**Case No.:6/20/87-ALC1/2015**	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00250/AM16/	RLA File :02/24/040/00120/AM16/	Lic.No/Date:0210206166 18.09.2015	

Decision : The committee considered the case as per agend and noted that comments were sought from the Department of Chemicals and Petro Chemicals and the same are awaied. Therefore, committee decided to remind them and deffered the case.

6	**Case No.:71/23/87-ALC1/2018**	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00769/AM19/	RLA File :07/24/040/00307/AM16/	Lic.No/Date:0710109349 03.02.2016	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes for different types and sizes-Net content of PVC Resin 103.197 MT	109.435MT	PVC RESIN	103.197 MT
RA may take consequential action as per Policy / Procedures			

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7	**Case No.:72/23/87-ALC1/2018**	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00770/AM19/	RLA File :07/24/040/00001/AM17/	Lic.No/Date:0710109782 04.05.2016	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of different types and sizes - Net content of PVC Resin 105.771 MT	112.161MT	PVC RESIN	105.771 MT
RA may take consequential action as per Policy / Procedures			

8	**Case No.:73/23/87-ALC1/2018**	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00771/AM19/	RLA File :07/24/040/00005/AM17/	Lic.No/Date:0710109777 04.05.2016	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC column Pipes of different tpes and sizes - Net content of PVC Resin 105.684MT	112.073MT	PVC RESIN	105.684 MT
RA may take consequential action as per Policy / Procedures			

9	**Case No.:74/23/87-ALC1/2018**	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00772/AM19/	RLA File :07/24/040/00006/AM17/	Lic.No/Date:0710109781 04.05.2016	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC column Pipes of different types and sizes-Net content of PVC Resin 108.171 MT	114.710MT	PVC RESIN	108.171 MT
RA may take consequential action as per Policy / Procedures			

10	**Case No.:75/23/87-ALC1/2018**	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**

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	HQ File :01/87/050/00773/AM19/	RLA File :07/24/040/00007/AM17/	Lic.No/Date:0710109779 04.05.2016	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product			

11	**Case No.:76/23/87-ALC1/2018**	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00774/AM19/	RLA File :07/24/040/00008/AM17/	Lic.No/Date:0710109780 04.05.2016	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product			

12	**Case No.:1/8/87-ALC1/2016**	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00113/AM17/	RLA File :02/24/040/00022/AM17/	Lic.No/Date:0210206703 19.05.2016	
	Decision : The committee considered the case as per agenda and noted that comments were sought from the Department of Chemicals and Petro Chemicals and the same are awaied. Therefore, committee decided to remind them and deferred the case.			

13	**Case No.:2/8/87-ALC1/2016**	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00114/AM17/	RLA File :02/24/040/00024/AM17/	Lic.No/Date:0210206704 19.05.2016	
	Decision : The committee considered the case as per agenda and noted that comments were sought from the Department of Chemicals and Petro Chemicals and the same are awaied. Therefore, committee decided to remind them and deferred the case..			

14	**Case No.:2/13/87-ALC1/2016**	Party Name:WACKER METROARK CHEMICALS PVT	Meet No/Date:23/87-ALC1/2018	**Status: Deferred**

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	LTD	27.02.2019	
HQ File :01/87/050/00277/AM17/	RLA File :02/24/040/00064/AM17/	Lic.No/Date:0210206799 30.06.2016	

Decision : The committee considered the case as per agenda and noted that comments were sought from the Department of Chemicals and Petro Chemicals and the same are awaied. Therefore, committee decided to remind them and deferred the case.

15

Case No.:77/23/87-ALC1/2018	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
HQ File :01/87/050/00775/AM19/	RLA File :07/24/040/00103/AM17/	Lic.No/Date:0710110208 04.08.2016	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of different types and sizes-Net content of PVC Resin 110.517 MT	117.196MT	PVC RESIN	110.517 MT
RA may take consequential action as per Policy / Procedures			

16

Case No.:78/23/87-ALC1/2018	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
HQ File :01/87/050/00776/AM19/	RLA File :07/24/040/00104/AM17/	Lic.No/Date:0710110211 04.08.2016	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of different types and sizes-Net content of PVC Resin 109.863 MT	116.506MT	PVC RESIN	109.863 MT
RA may take consequential action as per Policy / Procedures			

17

Case No.:80/23/87-ALC1/2018	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
HQ File :01/87/050/00778/AM19/	RLA File :07/24/040/00109/AM17/	Lic.No/Date:0710110209 04.08.2016	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of different types and sizes-Net	119.409MT	PVC RESIN	112.602 MT

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Udyog Bhawan, New Delhi

content of PVC Resin 112.602 MT			
RA may take consequential action as per Policy / Procedures			

	Case No.:81/23/87-ALC1/2018	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00779/AM19/	RLA File :07/24/040/00110/AM17/	Lic.No/Date:0710110210 04.08.2016	

18 **Decision :** The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of different types and sizes-Net content of PVC Resin 129.094 MT	136.897MT	PVC RESIN	129.094 MT
RA may take consequential action as per Policy / Procedures			

	Case No.:82/23/87-ALC1/2018	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00780/AM19/	RLA File :07/24/040/00119/AM17/	Lic.No/Date:0710110207 04.08.2016	

19 **Decision :** The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of different types and sizes-Net content of PVC Resin 106.011 MT	112.418MT	PVC RESIN	106.011 MT
RA may take consequential action as per Policy / Procedures			

	Case No.:79/23/87-ALC1/2018	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00777/AM19/	RLA File :07/24/040/00108/AM17/	Lic.No/Date:0710110216 05.08.2016	

20 **Decision :** The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of different types and sizes-net content of PVC Resin 110.850 MT	117.551MT	PVC RESIN	110.850MT
RA may take consequential action as per Policy / Procedures			

21	**Case No.:53/19/87-ALC1/2018**	Party Name:GUNJAN PAINTS	Meet No/Date:23/87-	**Status:**

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		LIMITED	ALC1/2018 27.02.2019	**Deferred**
	HQ File :01/87/050/00547/AM19/	RLA File :08/24/040/00284/AM17/	Lic.No/Date:0810138856 18.10.2016	
	Decision : The committee considered the case as per agenda and noted that RA as well as fir were requested to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided to remind them and defer the case.			

22	**Case No.:17/14/87-ALC1/2016**	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00350/AM17/	RLA File :03/94/040/00644/AM17/	Lic.No/Date:0310808590 20.10.2016	
	Decision: The committee considered the case as per agenda and decided to defer the matter last time for want of comments of TEC(SK).			

23	**Case No.:100/15/87-ALC1/2016**	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00493/AM17/	RLA File :02/24/040/00153/AM17/	Lic.No/Date:0210207125 08.11.2016	
	Decision: The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued.			

24	**Case No.:89/23/87-ALC1/2018**	Party Name: FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00787/AM19/	RLA File :07/24/040/00379/AM17/	Lic.No/Date:0710111211 01.03.2017	
	Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

25	**Case No.:5/1/87-ALC1/2017**	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00005/AM18/	RLA File :02/24/040/00219/AM17/	Lic.No/Date:0210207478 20.03.2017	
	Decision : The committee considered the case as per agend and noted that comments were sought from the Department of Chemicals and Petro Chemicals and the same are awaied. Therefore, committee decided to remind them and deffered the case.			

26	**Case No.:44/2/87-ALC1/2017**	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00101/AM18/	RLA File :02/24/040/00263/AM17/	Lic.No/Date:0210207504 29.03.2017	

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	Decision : The committee considered the case as per agend and noted that comments were sought from the Department of Chemicals and Petro Chemicals and the same are awaied. Therefore, committee decided to remind them and deffered the case.

27	**Case No.:11/2/87-ALC1/2017**	Party Name: DURLAX ARCHTECH PVT LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00068/AM18/	RLA File :03/94/040/01073/AM17/	Lic.No/Date:0310812402 10.04.2017	
	Decision: The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued.			

28	**Case No.:13/2/87-ALC1/2017**	Party Name: DURLAX ARCHTECH PVT LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00070/AM18/	RLA File :03/94/040/01111/AM17/	Lic.No/Date:0310812403 10.04.2017	
	Decision: The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued.			

29	**Case No.:12/9/80-ALC2/2017**	Party Name:HELVOET RUBBER AND PLASTIC TECHNOLOGIES INDIA P.L.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/80/050/00190/AM18/	RLA File :31/83/040/00046/AM18/	Lic.No/Date:3110066788 20.06.2017	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm by DIPP and reply is awaited. Therefore, committee decided to defer the matter.			

30	**Case No.:83/23/87-ALC1/2018**	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00781/AM19/	RLA File :07/24/040/00274/AM17/	Lic.No/Date:0710111823 27.06.2017	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column/Drop/Riser Pipes for submersible Bore-Well Pumps (import content of PVC resin107.821 MT) OD 33mm (1/4 inches) to 140 mm(5 inches)	114.339	PVC RESIN	107.821MT
RA may take consequential action as per Policy / Procedures			

31	**Case No.:84/23/87-ALC1/2018**	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00782/AM19/	RLA File :07/24/040/00276/AM17/	Lic.No/Date:0710111822	

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Udyog Bhawan, New Delhi

		27.06.2017	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column/Drop/Riser Pipes for submersible Bore-Well Pumps 108.172 MT OD 33mm (1/4 inches) to 140 mm(5 inches)	114.711MT	PVC RESIN	108.122MT
RA may take consequential action as per Policy / Procedures			

32	**Case No.:85/23/87-ALC1/2018**	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00783/AM19/	RLA File :07/24/040/00277/AM17/	Lic.No/Date:0710111819 27.06.2017	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column/Drop/Riser Pipes for submersible Bore-Well Pumps 98.344 MT OD 33mm (1/4 inches) to 140 mm(5 inches)	104.288MT	PVC RESIN	98.244MT
RA may take consequential action as per Policy / Procedures			

33	**Case No.:86/23/87-ALC1/2018**	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00784/AM19/	RLA File :07/24/040/00278/AM17/	Lic.No/Date:0710111824 27.06.2017	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column/Drop/Riser Pipes for submersible Bore-Well Pumps 101.596 MT OD 33mm (1/4 inches) to 140 mm(5 inches)	107.739MT	PVC RESIN	101.596MT
RA may take consequential action as per Policy / Procedures			

34	**Case No.:87/23/87-ALC1/2018**	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00785/AM19/	RLA File :07/24/040/00279/AM17/	Lic.No/Date:0710111820 27.06.2017	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

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EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column/Drop/Riser Pipes for submersible Bore-Well Pumps 115.445 MT OD 33mm (1/4 inches) to 140 mm(5 inches)	122.425 MT	PVC RESIN	115.445MT
RA may take consequential action as per Policy / Procedures			

	Case No.:88/23/87-ALC1/2018	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00786/AM19/	RLA File :07/24/040/00280/AM17/	Lic.No/Date:0710111821 27.06.2017	
35	**Decision :** The committee considered the case as per agenda and decided to ratify the licence as follows:			

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column/Drop/Riser Pipes for submersible Bore-Well Pumps 115.039 MT OD 33mm (1/4 inches) to 140 mm(5 inches)	121.995 MT	PVC RESIN	115.039 MT
RA may take consequential action as per Policy / Procedures			

	Case No.:102/23/87-ALC1/2018	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
36	HQ File :01/87/050/00800/AM19/	RLA File :34/24/040/00066/AM18/	Lic.No/Date:3410043423 30.08.2017	
	Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

	Case No.:6/8/87-ALC1/2018	Party Name:THERMO POLYMERS PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00127/AM19/	RLA File :09/24/040/00249/AM18/	Lic.No/Date:0910065435 06.09.2017	
37	**Decision :** The committee heard the representative of the firm during the Personal Hearing and cosndiered their details about their export product. On the basis of the examination of details by TEC{SK}, committee found that only PVC Resion is being imported and other import items are indigenous. Therefore, committee decided to ratify the license as under :			

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC COMPOUND EPR FRLS TYPE C & TYPE ST2	30477Kg	POLY VINYL CHLORIDE RESIN	84557Kg
PVC COMPOUND FR PVC ST2	27593Kg		
PVC COMPOUND FRLS PVC ST2	41818Kg		

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PVC COMPOUND PVC TYPE C	16590Kg		
PVC COMPOUND FR PVC ST2	21684Kg		
PVC COMPOUND FRLS PVC ST2	30616Kg		
PVC COMPOUND PVC TYPE C	21452Kg		
RA may take consequential action as per Policy / Procedures			

	Case No.:16/9/87-ALC1/2017	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
38	HQ File :01/87/050/00457/AM18/	RLA File :08/24/040/00225/AM18/	Lic.No/Date:0810141287 10.11.2017	
	Decision : The committee considered the request of the firm for deferrement of Personal Hearing and decided that another date for PH may be given to the firm and deferred the case.			

	Case No.:53/10/87-ALC1/2017	Party Name: JESONS INDUSTRIES LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Withdrawan**
39	HQ File :01/87/050/00543/AM18/	RLA File :03/94/040/00668/AM18/	Lic.No/Date:0310817163 20.11.2017	
	Decision : The committee considered the reply of the firm, wherein it was stated that request was made on repeat basis for fixation of norms. The firm has also requested for closure of their case. Therefore, committee decided to withdraw the case.			

	Case No.:32/18/87-ALC1/2018	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
40	HQ File :01/87/050/00481/AM19/	RLA File :03/95/040/00167/AM18/	Lic.No/Date:0310818250 05.01.2018	
	Decision : The committee considered the case as per agenda and noted that reply of the firm received. Therefore, committee decided to refer the same to Technical Expert(Consultant){SK} for examination and comments.			

	Case No.:33/18/87-ALC1/2018	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
41	HQ File :01/87/050/00482/AM19/	RLA File :03/95/040/00638/AM18/	Lic.No/Date:0310818251 05.01.2018	
	Decision : The committee considered the case as per agenda and noted that reply of the firm received. Therefore, committee decided to refer the same to Technical Expert(Consultant){SK} for examination and comments.			

42	**Case No.:34/18/87-ALC1/2018**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**

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	HQ File :01/87/050/00483/AM19/	RLA File :03/95/040/00031/AM18/	Lic.No/Date:0310818252 05.01.2018	
	Decision : The committee considered the case as per agenda and noted that reply of the firm received. Therefore, committee decided to refer the same to Technical Expert(Consultant){SK} for examination and comments.			

43	**Case No.:35/18/87-ALC1/2018**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00484/AM19/	RLA File :03/95/040/00382/AM18/	Lic.No/Date:0310818253 05.01.2018	
	Decision : The committee considered the case as per agenda and noted that reply of the firm received. Therefore, committee decided to refer the same to Technical Expert(Consultant){SK} for examination and comments.			

44	**Case No.:36/18/87-ALC1/2018**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00485/AM19/	RLA File :03/95/040/00570/AM18/	Lic.No/Date:0310818254 05.01.2018	
	Decision : The committee considered the case as per agenda and noted that reply of the firm received. Therefore, committee decided to refer the same to Technical Expert(Consultant){SK} for examination and comments.			

45	**Case No.:9/1/87-ALC1/2018**	Party Name: NAVNEET EDUCATION LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00009/AM19/	RLA File :03/95/040/00763/AM18/	Lic.No/Date:0310818339 09.01.2018	
	Decision : The committee considered the case as per agenda and noted that reply of the firm received. Therefore, committee decided to defer the matter.			

46	**Case No.:90/23/87-ALC1/2018**	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00788/AM19/	RLA File :07/24/040/00285/AM18/	Lic.No/Date:0710112660 09.01.2018	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column/Drop/Riser Pipes for submersible Bore-Well Pumps OD 33mm (1/4 inches) to 140 mm(5 inches) {Net Content of PVC Resin 567 MT}	602 MT	PVC RESIN	567 MT
RA may take consequential action as per Policy / Procedures			

47	**Case No.:99/10/87-ALC1/2017**	Party Name: SWASTIK POLYMERS	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Reject**
	HQ File :01/87/050/00589/AM18/	RLA File :05/24/040/00510/AM18/	Lic.No/Date:0510405345	

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		15.01.2018	

Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL despite reminder. Therefore, committee decided to reject the case.

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Case No.:15/1/87-ALC1/2018	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
HQ File :01/87/050/00015/AM19/	RLA File :03/95/040/00829/AM18/	Lic.No/Date:0310818683 23.01.2018	

Decision : Based on the technical comments of DIPP furnished vide their communication No.7/127/2018-TS dated 15.02.2019, committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity Recommended (in Kg) per Kg of Export
ABRASION RESISTANCE NATURAL RUBBER SHEETINGS	300000 Kg	NATURAL RUBBER	0.780
		CHLOROPRENE / NEOPRENE	0.150
		ZINC OXIDE	0.040
		TITANIUM DI-OXIDE	0.045
		ANTIOXIDANT	0.015
		ACCELERATORS	0.015
		RETARDERS	0.012
		CROSS LINKING AGENT	0.010

Note: 1. There should be a values cap `on Antioxidant/Retarder/Accelerators as per General Note-8 of Handbook of Procedure Volume-II

RA may take consequential action as per Policy / Procedures

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Case No.:2/19/87-ALC1/2018	Party Name: PORUS LABORATORIES PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
HQ File :01/87/050/00496/AM19/	RLA File :09/24/040/00563/AM18/	Lic.No/Date:0910065993 16.02.2018	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided to remind them and defer the case.

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50	**Case No.:91/23/87-ALC1/2018**	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00789/AM19/	RLA File :07/24/040/00349/AM18/	Lic.No/Date:0710112985 20.03.2018	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column/Drop/Riser Pipes for submersible Bore-Well Pumps OD 33mm (1/4 inches) to 140 mm(5 inches) {Net Content of PVC Resin 417 MT}	445 MT	PVC RESIN	417 MT
RA may take consequential action as per Policy / Procedures			

51	**Case No.:92/23/87-ALC1/2018**	Party Name: ASHIRVAD PIPES PVT LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00790/AM19/	RLA File :07/24/040/00350/AM18/	Lic.No/Date:0710112993 20.03.2018	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column/Drop/Riser Pipes for submersible Bore-Well Pumps OD 33mm (1/4 inches) to 140 mm(5 inches) {Net Content of PVC Resin 567 MT}	602 MT	PVC RESIN	567 MT
RA may take consequential action as per Policy / Procedures			

52	**Case No.:103/23/87-ALC1/2018**	Party Name:PRISTINE MELAMINE LLP	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00801/AM19/	RLA File :34/24/040/00394/AM18/	Lic.No/Date:3410043993 22.03.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination/comments of DIPP

53	**Case No.:39/18/87-ALC1/2018**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00488/AM19/	RLA File :03/95/040/00850/AM18/	Lic.No/Date:0310820621 24.04.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter last time for want of comments of TEC(SK)

54	**Case No.:40/18/87-ALC1/2018**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**

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	HQ File :01/87/050/00489/AM19/	RLA File :03/95/040/00826/AM18/	Lic.No/Date:0310820622 24.04.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter last time for want of comments of TEC(SK)			

55	**Case No.:3/8/87-ALC1/2018**	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00124/AM19/	RLA File :02/24/040/00003/AM19/	Lic.No/Date:0210208362 25.04.2018	
	Decision : The committee considered the case as per agenda and noted that comments were sought from the Department of Chemicals and Petro Chemicals and the same are awaied. Therefore, committee decided to remind them and deferred the case..			

56	**Case No.:4/8/87-ALC1/2018**	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00125/AM19/	RLA File :02/24/040/00004/AM19/	Lic.No/Date:0210208363 25.04.2018	
	Decision : The committee considered the case as per agenda and decided to refer the case to Department of Chemicals and Petro Chemicals for comments and deferred the case.			

57	**Case No.:41/18/87-ALC1/2018**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00490/AM19/	RLA File :03/95/040/00962/AM18/	Lic.No/Date:0310820766 03.05.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter last time for want of comments of TEC(SK)			

58	**Case No.:91/16/87-ALC1/2018**	Party Name: MPD INDUSTRIES PVT. LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00388/AM19/	RLA File :56/24/040/00037/AM18/	Lic.No/Date:5610005399 14.05.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00388/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
SOYA LONG OIL ALKYD RESIN OF 70% OIL LENGTH HAVING SOLID CONTENT 100%	1Kg	ISOPHTHALIC ACID	0.210Kg
		PENTAERYTHRITOL	0.105Kg
RA may take consequential action as per Policy / Procedures			

59	**Case No.:92/16/87-ALC1/2018**	Party Name:MPD INDUSTRIES	Meet No/Date:23/87-	**Status:**

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		PVT. LTD.,	ALC1/2018 27.02.2019	**Approved**
	HQ File :01/87/050/00389/AM19/	RLA File :56/24/040/00039/AM18/	Lic.No/Date:5610005400 14.05.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00389/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
REACTIVE POLYAMIDE RESIN	1Kg	DIMER ACID	0.650Kg
		TETRA ETHELENE PENTAMINE (TEPA)	0.200Kg
		DIETHYLENE TRIAMINE (DETA)	0.200Kg
RA may take consequential action as per Policy / Procedures			

	Case No.:93/16/87-ALC1/2018	Party Name: MPD INDUSTRIES PVT. LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00390/AM19/	RLA File :56/24/040/00005/AM19/	Lic.No/Date:5610005402 14.05.2018	
60				

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00390/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
SOYA LONG OIL ALKYD RESIN OF 70% OIL LENGTH HAVING SOLID CONTENT 100%	1Kg	ISOPHTHALIC ACID	0.210Kg
		PENTAERYTHRITOL	0.105Kg
RA may take consequential action as per Policy / Procedures			

	Case No.:5/18/87-ALC1/2018	Party Name: RR KABEL LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
61	HQ File :01/87/050/00454/AM19/	RLA File :03/95/040/01014/AM18/	Lic.No/Date:0310820952 14.05.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for last time for want of comments of TEC(SK)

	Case No.:27/18/87-ALC1/2018	Party Name: MPD INDUSTRIES PVT. LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
62	HQ File :01/87/050/00476/AM19/	RLA File :56/24/040/00043/AM18/	Lic.No/Date:5610005401 14.05.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00476/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity

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SHORT OIL ALKYD RESIN (RESIN CONTENT 70 +/- 1%) SOLID	1Kg	PHTHALIC ANHYDRIDE	0.335Kg
		PENTAERYTHRITOL	0.210Kg
		MIXED XYLENE	0.310Kg
		LAURIC ACID	0.2251Kg
RA may take consequential action as per Policy / Procedures			

63	**Case No.:93/23/87-ALC1/2018**	Party Name: ASHIRVAD PIPES PVT LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00791/AM19/	RLA File :07/24/040/00031/AM19/	Lic.No/Date:0710113280 15.05.2018	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column/Drop/Riser Pipes for submersible Bore-Well Pumps OD 33mm (1/4 inches) to 140 mm(5 inches) {Net Content of PVC Resin 567 MT}	602 MT	PVC RESIN	567 MT
RA may take consequential action as per Policy / Procedures			

64	**Case No.:94/23/87-ALC1/2018**	Party Name: ASHIRVAD PIPES PVT LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00792/AM19/	RLA File :07/24/040/00035/AM19/	Lic.No/Date:0710113281 15.05.2018	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column/Drop/Riser Pipes for submersible Bore-Well Pumps OD 33mm (1/4 inches) to 140 mm(5 inches) {Net Content of PVC Resin 417 MT}	445 MT	PVC RESIN	417 MT
RA may take consequential action as per Policy / Procedures			

65	**Case No.:42/10/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00181/AM19/	RLA File :08/24/040/00019/AM19/	Lic.No/Date:0810142636 18.05.2018	

Decision : The committee considered the request of the firm for deferrement of Personal Hearing and decided that another date for PH may be given to the firm and deferred the case.

66	**Case No.:10/17/87-ALC1/2018**	Party Name: HUHTAMAKI PPL LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	HQ File :01/87/050/00402/AM19/	RLA File :03/94/040/00117/AM19/	Lic.No/Date:0310821212 24.05.2018	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued			

67	**Case No.:49/16/87-ALC1/2018**	Party Name: UNIFORM SYNTHETICS	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00346/AM19/	RLA File :03/95/040/00175/AM19/	Lic.No/Date:0310821406 04.06.2018	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued			

68	**Case No.:94/16/87-ALC1/2018**	Party Name: MPD INDUSTRIES PVT. LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00391/AM19/	RLA File :56/24/040/00016/AM19/	Lic.No/Date:5610005426 08.06.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00391/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
PHENOLIC RESIN	1Kg	PENTAERYTHRITOL	0.1473Kg
		PARA FORMALDEHYDE	0.1473Kg
		PARA TERTIARY BUTYL PHENOL	0.1768Kg
RA may take consequential action as per Policy / Procedures			

69	**Case No.:28/18/87-ALC1/2018**	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00477/AM19/	RLA File :26/24/040/00003/AM19/	Lic.No/Date:2610012840 13.06.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}			

70	**Case No.:42/18/87-ALC1/2018**	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00491/AM19/	RLA File :26/24/040/00001/AM19/	Lic.No/Date:2610012841 13.06.2018	05.12.2018
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}			

71	**Case No.:25/12/87-ALC1/2018**	Party Name: G.B.SPORTS	Meet No/Date:23/87-	**Status:**

Dilip Kumar

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Udyog Bhawan, New Delhi

			ALC1/2018 27.02.2019	**Deferred**
	HQ File :01/87/050/00244/AM19/	RLA File :05/23/040/00125/AM19/	Lic.No/Date:0510406854 14.06.2018	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued			

72	**Case No.:95/23/87-ALC1/2018**	Party Name: ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00793/AM19/	RLA File :07/24/040/00076/AM19/	Lic.No/Date:0710113527 03.07.2018	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column/Drop/Riser Pipes for submersible Bore-Well Pumps OD 33mm (1/4 inches) to 140 mm(5 inches) {Net Content of PVC Resin 567MT}	602MT	PVC RESIN	567 MT
RA may take consequential action as per Policy / Procedures			

73	**Case No.:68/16/87-ALC1/2018**	Party Name:CREST COMPOSITES & PLASTICS PVT. LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00365/AM19/	RLA File :08/24/040/00079/AM19/	Lic.No/Date:0810142952 04.07.2018	
	Decision :. The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued			

74	**Case No.:14/17/87-ALC1/2018**	Party Name:ARIHANT PLAST PULVERIZING INDUSTRY LLP	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00406/AM19/	RLA File :03/94/040/00195/AM19/	Lic.No/Date:0310822145 05.07.2018	
	Decision : The committee considered the case as per agenda and noted that comments were sought from Ministry of Environment and Forests and the same are awaied. Therefore, committee decided to remind them and deferred the case.			

75	**Case No.:105/23/87-ALC1/2018**	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00803/AM19/	RLA File :34/24/040/00133/AM19/	Lic.No/Date:3410044314 09.07.2018	
	Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

76	**Case No.:88/16/87-ALC1/2018**	Party Name:GUJARAT FLUORO	Meet No/Date:23/87-	**Status:**

Dilip Kumar

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		CHEMICALS LTD	ALC1/2018 27.02.2019	**Deferred**
	HQ File :01/87/050/00385/AM19/	RLA File :34/24/040/00122/AM19/	Lic.No/Date:3410044315 10.07.2018	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued			

	Case No.:96/23/87-ALC1/2018	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
77	HQ File :01/87/050/00794/AM19/	RLA File :07/24/040/00082/AM19/	Lic.No/Date:0710113556 10.07.2018	
	Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

	Case No.:74/16/87-ALC1/2018	Party Name:KOHINOOR RECLAMATIONS	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00371/AM19/	RLA File :30/24/040/00008/AM19/	Lic.No/Date:3010104379 11.07.2018	

78

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows subject to all statutory clearances since import item is used butyl rubber tubes scrap:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
RECLAIM RUBBER	1000000Kg	USED RUBBER TYRE SCRAP WITH MULTIPLE CUTS	1008000Kg
		Reclaiming Agent	1574Kg
		Rubber processing Oil	5400Kg
		Pine Tar Oil	6750Kg
		ROSIN/ RESIN	3150Kg
RA may take consequential action as per Policy / Procedures			

	Case No.:77/16/87-ALC1/2018	Party Name: SNR RECLAMATIONS PVT.LTD;	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00374/AM19/	RLA File :30/24/040/00018/AM19/	Lic.No/Date:3010104382 16.07.2018	

79

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows subject to all statutory clearances since import item is used butyl rubber tubes scrap:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
BUTYL RECLAIM RUBBER/RECLAIM RUBBER	500000Kg	USED BUTYL RUBBER TUBES SCRAP	450000Kg

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Udyog Bhawan, New Delhi

	RA may take consequential action as per Policy / Procedures

80	**Case No.:1/17/87-ALC1/2018**	Party Name:INDICA CONVEYORS LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00393/AM19/	RLA File :12/24/040/00001/AM19/	Lic.No/Date:1210009674 18.07.2018	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued			

81	**Case No.:104/23/87-ALC1/2018**	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00802/AM19/	RLA File :34/24/040/00128/AM19/	Lic.No/Date:3410044337 18.07.2018	
	Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

82	**Case No.:2/16/87-ALC1/2018**	Party Name: WICTOR COMPOUNDING (INDIA) PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00299/AM19/	RLA File :05/24/040/00243/AM19/	Lic.No/Date:0510407293 25.07.2018	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued			

83	**Case No.:3/16/87-ALC1/2018**	Party Name: WICTOR COMPOUNDING (INDIA) PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00300/AM19/	RLA File :05/24/040/00244/AM19/	Lic.No/Date:0510407294 25.07.2018	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued			

84	**Case No.:10/16/87-ALC1/2018**	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00307/AM19/	RLA File :02/24/040/00066/AM19/	Lic.No/Date:0210208607 26.07.2018	
	Decision : The committee considered the case as per agend and noted that comments were sought from the Department of Chemicals and Petro Chemicals and the same are awaied. Therefore, committee decided to remind them and deferred the case.			

85	**Case No.:64/16/87-ALC1/2018**	Party Name: PIONEER POLYLEATHERS LTD	Meet No/Date:23/87-ALC1/2018	**Status: Deferred**

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			27.02.2019	
	HQ File :01/87/050/00361/AM19/	RLA File :05/24/040/00239/AM19/	Lic.No/Date:0510407346 27.07.2018	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued			

86	**Case No.:69/16/87-ALC1/2018**	Party Name:ATUL LIMITED,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00366/AM19/	RLA File :08/24/040/00140/AM19/	Lic.No/Date:0810143133 30.07.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00366/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Formulated Epoxy Resin - 1	1Kg	Basic Liquid Resin (YD 128) Equal to YN 1828.	0.626Kg
		Epoxy Resin Based On Bisphenol F	0.255Kg
RA may take consequential action as per Policy / Procedures			

87	**Case No.:3/18/87-ALC1/2018**	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00452/AM19/	RLA File :03/94/040/00121/AM19/	Lic.No/Date:0310822693 30.07.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00452/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Polyether Polyol (Comfy Puff Bounce 1001)	1Kg	Propylene Oxide	0.6937Kg
RA may take consequential action as per Policy / Procedures			

88	**Case No.:17/17/87-ALC1/2018**	Party Name: COSMO FILMS LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00409/AM19/	RLA File :03/94/040/00359/AM19/	Lic.No/Date:0310822743 31.07.2018	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued.			

89	**Case No.:57/16/87-ALC1/2018**	Party Name: CLEENA INDUSTRIES PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00354/AM19/	RLA File :05/23/040/00074/AM19/	Lic.No/Date:0510407409	

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			02.08.2018	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued.			

90	**Case No.:25/18/87-ALC1/2018**	Party Name: GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00474/AM19/	RLA File :34/24/040/00167/AM19/	Lic.No/Date:3410044396 08.08.2018	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued.			

91

	Case No.:75/16/87-ALC1/2018	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00372/AM19/	RLA File :30/24/040/00009/AM19/	Lic.No/Date:3010104402 09.08.2018	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows subject to all statutory clearances since import item is used rubber tubes scrap:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reclaim Rubber	500000Kg	Used Rubber Tubes Scrap With Multiple Cuts/shreds/press baled for manufacturer of reclaim rubber	450000Kg
		Rubber Process Oil	15000Kg
		Reclaiming Agent	7500Kg
		Pine Tar Oil	10000Kg
		Rosin/Resin	10000Kg
RA may take consequential action as per Policy / Procedures			

92	**Case No.:19/18/87-ALC1/2018**	Party Name:SHIVA PHARMACHEM LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00468/AM19/	RLA File :34/24/040/00102/AM19/	Lic.No/Date:3410044412 09.08.2018	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued.			

93	**Case No.:21/18/87-ALC1/2018**	Party Name:SHIVA PHARMACHEM LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00470/AM19/	RLA File :34/24/040/00104/AM19/	Lic.No/Date:3410044411 09.08.2018	

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	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued.			

	Case No.:22/18/87-ALC1/2018	Party Name:SHIVA PHARMACHEM LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
94	HQ File :01/87/050/00471/AM19/	RLA File :34/24/040/00105/AM19/	Lic.No/Date:3410044410 09.08.2018	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued.			

	Case No.:24/18/87-ALC1/2018	Party Name:SHIVA PHARMACHEM LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
95	HQ File :01/87/050/00473/AM19/	RLA File :34/24/040/00107/AM19/	Lic.No/Date:3410044413 09.08.2018	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued.			

	Case No.:46/19/87-ALC1/2018	Party Name:SHIVA PHARMACHEM LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
96	HQ File :01/87/050/00540/AM19/	RLA File :34/24/040/00101/AM19/	Lic.No/Date:3410044408 09.08.2018	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued.			

	Case No.:20/18/87-ALC1/2018	Party Name:SHIVA PHARMACHEM LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
97	HQ File :01/87/050/00469/AM19/	RLA File :34/24/040/00103/AM19/	Lic.No/Date:3410044422 16.08.2018	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued.			

	Case No.:23/18/87-ALC1/2018	Party Name:SHIVA PHARMACHEM LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
98	HQ File :01/87/050/00472/AM19/	RLA File :34/24/040/00106/AM19/	Lic.No/Date:3410044423 16.08.2018	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued.			

99	**Case No.:6/17/87-ALC1/2018**	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**

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	HQ File :01/87/050/00398/AM19/	RLA File :02/24/040/00075/AM19/	Lic.No/Date:0210208650 23.08.2018	
	Decision : The committee considered the case as per agenda and noted that comments were sought from the Department of Chemicals and Petro Chemicals ans the same are awaied. Therefore, committee decided to remind them and deferred the case.			

	Case No.:50/17/87-ALC1/2018	Party Name: GUNJAN PAINTS LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
100	HQ File :01/87/050/00442/AM19/	RLA File :08/24/040/00167/AM19/	Lic.No/Date:0810143384 05.09.2018	
	Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post and deferred the case.			

	Case No.:40/19/87-ALC1/2018	Party Name: SERVEWELL HOUSEHOLD APPLIANCES	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
101	HQ File :01/87/050/00534/AM19/	RLA File :24/24/040/00011/AM19/	Lic.No/Date:2410042506 06.09.2018	
	Decision : The Committee observed that firm has not replied to DL issued to it and decided that a final reminder may be issued to the firm by post and deferred the case.			

	Case No.:53/17/87-ALC1/2018	Party Name: PERFECT BELTS LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
102	HQ File :01/87/050/00445/AM19/	RLA File :30/24/040/00026/AM19/	Lic.No/Date:3010104438 13.09.2018	
	Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post and deferred the case.			

	Case No.:44/17/87-ALC1/2018	Party Name: MRL TYRES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
103	HQ File :01/87/050/00436/AM19/	RLA File :05/24/040/00299/AM19/	Lic.No/Date:0510407819 18.09.2018	
	Decision : The Committee considered the case as per agend and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case to explain the export product and process involved and deferred the case			

	Case No.:15/18/87-ALC1/2018	Party Name: CREST COMPOSITES & PLASTICS PVT. LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
104	HQ File :01/87/050/00464/AM19/	RLA File :08/24/040/00189/AM19/	Lic.No/Date:0810143479 18.09.2018	
	Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post and deferred the case.			

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105	**Case No.:49/17/87-ALC1/2018**	Party Name: PIONEER POLYLEATHERS LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00441/AM19/	RLA File :05/24/040/00348/AM19/	Lic.No/Date:0510407837 19.09.2018	
	Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post and deferred the case.			

106	**Case No.:43/17/87-ALC1/2018**	Party Name:G.B.SPORTS	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00435/AM19/	RLA File :05/23/040/00269/AM19/	Lic.No/Date:0510407861 24.09.2018	
	Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post and deferred the case.			

107	**Case No.:11/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00709/AM19/	RLA File :03/95/040/00497/AM19/	Lic.No/Date:0310823982 25.09.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

108	**Case No.:43/19/87-ALC1/2018**	Party Name: SNR RECLAMATIONS PVT.LTD;	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00537/AM19/	RLA File :30/24/040/00030/AM19/	Lic.No/Date:3010104455 26.09.2018	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows subject to all statutory clearances since import item is used butyl rubber tubes scrap:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
BUTYL RECLAIM RUBBER/RECLAIM RUBBER	500000Kg	USED BUTYL RUBBER TUBES SCRAP	450000Kg
RA may take consequential action as per Policy / Procedures			

109	**Case No.:15/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00713/AM19/	RLA File :03/95/040/00586/AM19/	Lic.No/Date:0310824014 26.09.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

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110	**Case No.:16/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00714/AM19/	RLA File :03/95/040/00594/AM19/	Lic.No/Date:0310824043 27.09.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

111	**Case No.:17/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00715/AM19/	RLA File :03/95/040/00621/AM19/	Lic.No/Date:0310824040 27.09.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

112	**Case No.:12/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00710/AM19/	RLA File :03/95/040/00526/AM19/	Lic.No/Date:0310824117 01.10.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

113	**Case No.:16/18/87-ALC1/2018**	Party Name:CREST COMPOSITES & PLASTICS PVT. LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00465/AM19/	RLA File :08/24/040/00217/AM19/	Lic.No/Date:0810143658 09.10.2018	
	Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post and deferred the case.			

114	**Case No.:18/18/87-ALC1/2018**	Party Name: GUJARAT RAFFIA INDUSTRIES LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00467/AM19/	RLA File :08/24/040/00226/AM19/	Lic.No/Date:0810143674 10.10.2018	
	Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post and deferred the case.			

115	**Case No.:26/18/87-ALC1/2018**	Party Name:PRISTINE MELAMINE LLP	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00475/AM19/	RLA File :34/24/040/00193/AM19/	Lic.No/Date:3410044582	

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			12.10.2018	

Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post and deferred the case.

116	**Case No.:41/19/87-ALC1/2018**	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00535/AM19/	RLA File :30/24/040/00021/AM19/	Lic.No/Date:3010104471 16.10.2018	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows subject to all statutory clearances since import item is used rubber tube scrap:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reclaim Rubber	500000Kg	USED RUBBER TUBES SCRAP WITH MULTIPLE CUTS	450000 Kg
RA may take consequential action as per Policy / Procedures			

117	**Case No.:10/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00708/AM19/	RLA File :03/95/040/00496/AM19/	Lic.No/Date:0310824763 29.10.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals

118	**Case No.:14/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00712/AM19/	RLA File :03/95/040/00559/AM19/	Lic.No/Date:0310824768 29.10.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals

119	**Case No.:18/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00716/AM19/	RLA File :03/95/040/00652/AM19/	Lic.No/Date:0310824760 29.10.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals

120	**Case No.:19/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**

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	HQ File :01/87/050/00717/AM19/	RLA File :03/95/040/00677/AM19/	Lic.No/Date:0310824766 29.10.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

	Case No.:20/23/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
121	HQ File :01/87/050/00718/AM19/	RLA File :03/95/040/00689/AM19/	Lic.No/Date:0310824754 29.10.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

	Case No.:21/23/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
122	HQ File :01/87/050/00719/AM19/	RLA File :03/95/040/00694/AM19/	Lic.No/Date:0310824745 29.10.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

	Case No.:22/23/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
123	HQ File :01/87/050/00720/AM19/	RLA File :03/95/040/00695/AM19/	Lic.No/Date:0310824777 29.10.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

	Case No.:26/23/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
124	HQ File :01/87/050/00724/AM19/	RLA File :03/95/040/00716/AM19/	Lic.No/Date:0310824773 29.10.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

	Case No.:31/23/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
125	HQ File :01/87/050/00729/AM19/	RLA File :03/95/040/00756/AM19/	Lic.No/Date:0310824868 01.11.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

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126	**Case No.:28/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00726/AM19/	RLA File :03/95/040/00730/AM19/	Lic.No/Date:0310824902 05.11.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

127	**Case No.:32/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00730/AM19/	RLA File :03/95/040/00757/AM19/	Lic.No/Date:0310824905 05.11.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

128	**Case No.:37/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00735/AM19/	RLA File :03/95/040/00778/AM19/	Lic.No/Date:0310824923 06.11.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

129	**Case No.:38/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00736/AM19/	RLA File :03/95/040/00779/AM19/	Lic.No/Date:0310824926 06.11.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

130	**Case No.:25/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00723/AM19/	RLA File :03/95/040/00708/AM19/	Lic.No/Date:0310824982 13.11.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

131	**Case No.:35/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00733/AM19/	RLA File :03/95/040/00772/AM19/	Lic.No/Date:0310824978 13.11.2018	

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	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

132	**Case No.:36/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00734/AM19/	RLA File :03/95/040/00777/AM19/	Lic.No/Date:0310824979 13.11.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

133	**Case No.:41/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00739/AM19/	RLA File :03/95/040/00801/AM19/	Lic.No/Date:0310825005 13.11.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

134	**Case No.:42/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00740/AM19/	RLA File :03/95/040/00802/AM19/	Lic.No/Date:0310825004 13.11.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

135	**Case No.:97/23/87-ALC1/2018**	Party Name:ASHIRVAD PIPES PVT LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00795/AM19/	RLA File :07/24/040/00199/AM19/	Lic.No/Date:0710114124 13.11.2018	
	Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

136	**Case No.:1/23/87-ALC1/2018**	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00699/AM19/	RLA File :03/94/040/00697/AM19/	Lic.No/Date:0310825034 14.11.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for comments of DIPP			

137	**Case No.:40/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**

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	HQ File :01/87/050/00738/AM19/	RLA File :03/95/040/00800/AM19/	Lic.No/Date:0310825061 15.11.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

	Case No.:3/23/87-ALC1/2018	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
138	HQ File :01/87/050/00701/AM19/	RLA File :03/94/040/00726/AM19/	Lic.No/Date:0310825221 26.11.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}			

	Case No.:45/23/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
139	HQ File :01/87/050/00743/AM19/	RLA File :03/95/040/00836/AM19/	Lic.No/Date:0310825241 27.11.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

	Case No.:39/23/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
140	HQ File :01/87/050/00737/AM19/	RLA File :03/95/040/00795/AM19/	Lic.No/Date:0310825330 30.11.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

	Case No.:46/23/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
141	HQ File :01/87/050/00744/AM19/	RLA File :03/95/040/00838/AM19/	Lic.No/Date:0310825337 30.11.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

	Case No.:48/23/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
142	HQ File :01/87/050/00746/AM19/	RLA File :03/95/040/00858/AM19/	Lic.No/Date:0310825336 30.11.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

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143	**Case No.:2/23/87-ALC1/2018**	Party Name:KEY EXPORTS,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00700/AM19/	RLA File :03/94/040/00725/AM19/	Lic.No/Date:0310825470 06.12.2018	
	Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

144	**Case No.:4/23/87-ALC1/2018**	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00702/AM19/	RLA File :03/94/040/00777/AM19/	Lic.No/Date:0310825563 11.12.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for comments of DIPP			

145	**Case No.:5/23/87-ALC1/2018**	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00703/AM19/	RLA File :03/94/040/00780/AM19/	Lic.No/Date:0310825564 11.12.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for comments of DIPP			

146	**Case No.:106/23/87-ALC1/2018**	Party Name:AGNI FIBER BOARDS PVT.LTD,	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00804/AM19/	RLA File :34/24/040/00277/AM19/	Lic.No/Date:3410044746 11.12.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for comments of DIPP			

147	**Case No.:24/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00722/AM19/	RLA File :03/95/040/00706/AM19/	Lic.No/Date:0310825639 13.12.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

148	**Case No.:52/23/87-ALC1/2018**	Party Name:MICROSPHERES (INDIA)	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00750/AM19/	RLA File :03/95/040/00960/AM19/	Lic.No/Date:0310825666 14.12.2018	
	Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

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149	**Case No.:29/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00727/AM19/	RLA File :03/95/040/00753/AM19/	Lic.No/Date:0310825692 17.12.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

150	**Case No.:53/23/87-ALC1/2018**	Party Name:LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00751/AM19/	RLA File :03/95/040/00976/AM19/	Lic.No/Date:0310825693 17.12.2018	

Decision : The committee considered the request of the firm and decided to adopt the following norms on repeat basis as per decision taken in Meeting No.16/87-ALC1/2018 which was held on 26.09.2018:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
SILICONE COATED POLYESTER FILM (RELEASE LINERS) (100 MICRON+ / - 10%) 100000.000 KGS 714000.000 SQM	714000Sq. meter	POLYESTER FILM (100 MICRON + / - 10%) 105000.000 KGS 749700.000 SQM	1.04Kg/Kg content in Export Product
		SILICONE POLYMER	0.009Kg/Sq.meter of Export Product
		CATALYST FOR SILICONE	0.0006Kg/Sq.meter of Export Product
		CROSSLINKER FOR SILICONE	0.00108Kg/Sq.meter of Export Product
RA may take consequential action as per Policy / Procedures			

151	**Case No.:6/23/87-ALC1/2018**	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00704/AM19/	RLA File :03/94/040/00793/AM19/	Lic.No/Date:0310825746 18.12.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for comments of DIPP			

152	**Case No.:13/23/87-ALC1/2018**	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00711/AM19/	RLA File :03/95/040/00546/AM19/	Lic.No/Date:0310825716 18.12.2018	
	Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00711/AM19, the Committee decided to adopt following norms:-			

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EXPORT ITEM	QTY	IMPORT ITEM	Quantity
PEEK (POLYETHER ETHER KETONE)	1Kg	4,4-DIFLUORO BENZO PHENONE	0.777Kg
		HYDROQUINONE PREMIUM / EXTRA PURE / PHOTOGRAPHIC GRADE	0.383Kg
		SODA SOLVAY LIGHT - SODIUM CARBONATE LIGHT	0.383Kg
		POTASSIUM CARBONATE (EXTRA FINE)	0.002Kg
		DIPHENYL SULFONE	0.0565Kg
		LITHIUM CHLORIDE (99% ANHYDROUS)	0.0188Kg
RA may take consequential action as per Policy / Procedures			

153	**Case No.:23/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00721/AM19/	RLA File :03/95/040/00705/AM19/	Lic.No/Date:0310825722 18.12.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

154	**Case No.:7/23/87-ALC1/2018**	Party Name:GUARNIFLON INDIA PVT.LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00705/AM19/	RLA File :03/94/040/00804/AM19/	Lic.No/Date:0310825878 21.12.2018	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PTFE MOLDED OR SKIVED SHEETS TAPES FILMS Poly Tetra Fluoroethylene Products: Molded/Skived Sheets, Tapes, Films	150000Kg	PTFE POWDER POLY TETRA FLUORO ETHYLENE	153000Kg
RA may take consequential action as per Policy / Procedures			

155	**Case No.:8/23/87-ALC1/2018**	Party Name:ARCHROMA INDIA PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00706/AM19/	RLA File :03/94/040/00814/AM19/	Lic.No/Date:0310825879 21.12.2018	

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	Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}

	Case No.:50/23/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
156	HQ File :01/87/050/00748/AM19/	RLA File :03/95/040/00922/AM19/	Lic.No/Date:0310825890 24.12.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

	Case No.:27/23/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
157	HQ File :01/87/050/00725/AM19/	RLA File :03/95/040/00726/AM19/	Lic.No/Date:0310825947 27.12.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

	Case No.:30/23/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
158	HQ File :01/87/050/00728/AM19/	RLA File :03/95/040/00754/AM19/	Lic.No/Date:0310825950 27.12.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

	Case No.:33/23/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
159	HQ File :01/87/050/00731/AM19/	RLA File :03/95/040/00762/AM19/	Lic.No/Date:0310825981 27.12.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

	Case No.:34/23/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
160	HQ File :01/87/050/00732/AM19/	RLA File :03/95/040/00769/AM19/	Lic.No/Date:0310825987 27.12.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

161	**Case No.:47/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018	**Status: Deferred**

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			27.02.2019	
	HQ File :01/87/050/00745/AM19/	RLA File :03/95/040/00841/AM19/	Lic.No/Date:0310825984 27.12.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

162	**Case No.:51/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00749/AM19/	RLA File :03/95/040/00940/AM19/	Lic.No/Date:0310825949 27.12.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

163	**Case No.:49/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00747/AM19/	RLA File :03/95/040/00894/AM19/	Lic.No/Date:0310826029 31.12.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

164	**Case No.:63/23/87-ALC1/2018**	Party Name: SHARMA CHEMICALS & ADHESIVE	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00761/AM19/	RLA File :05/24/040/00526/AM19/	Lic.No/Date:0510409151 02.01.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter for comments of DIPP			

165	**Case No.:64/23/87-ALC1/2018**	Party Name:VCRM PETROCHEMICALS PVT. LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00762/AM19/	RLA File :05/24/040/00537/AM19/	Lic.No/Date:0510409161 02.01.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter for comments of DIPP			

166	**Case No.:65/23/87-ALC1/2018**	Party Name:VCRM PETROCHEMICALS PVT. LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00763/AM19/	RLA File :05/24/040/00538/AM19/	Lic.No/Date:0510409162 02.01.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter for comments of DIPP			

167	**Case No.:54/23/87-ALC1/2018**	Party Name:RELIANCE	Meet No/Date:23/87-	**Status:**

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		INDUSTRIES LIMITED	ALC1/2018 27.02.2019	**Deferred**
	HQ File :01/87/050/00752/AM19/	RLA File :03/95/040/00982/AM19/	Lic.No/Date:0310826177 04.01.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

168	**Case No.:59/23/87-ALC1/2018**	Party Name:VRINDAVAN PLASTIC INDUSTRIES	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00757/AM19/	RLA File :03/95/040/01034/AM19/	Lic.No/Date:0310826181 04.01.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

169	**Case No.:99/23/87-ALC1/2018**	Party Name:TTI POLYMERS PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00797/AM19/	RLA File :22/24/040/00067/AM19/	Lic.No/Date:2210016044 04.01.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter for comments of DIPP			

170	**Case No.:43/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00741/AM19/	RLA File :03/95/040/00806/AM19/	Lic.No/Date:0310826207 07.01.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

171	**Case No.:44/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00742/AM19/	RLA File :03/95/040/00807/AM19/	Lic.No/Date:0310826206 07.01.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

172	**Case No.:108/23/87-ALC1/2018**	Party Name:CREST COMPOSITES & PLASTICS PVT. LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00806/AM19/	RLA File :08/24/040/00306/AM19/	Lic.No/Date:0810144276 09.01.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}			

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173	**Case No.:57/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00755/AM19/	RLA File :03/95/040/01024/AM19/	Lic.No/Date:0310826277 10.01.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

174	**Case No.:60/23/87-ALC1/2018**	Party Name:NARENDRA PLASTIC PVT LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Approved**
	HQ File :01/87/050/00758/AM19/	RLA File :03/95/040/01042/AM19/	Lic.No/Date:0310826309 10.01.2019	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PRINTED VEST TYPE CARRIER BAGS (MADE OF HDPE) (Net contain of HDPE 2591.0MTs and LLDPE 409.0 MTs)	3000MT	HDPE GRANULES	2798.000MT
		LLDPE	441.610MT
RA may take consequential action as per Policy / Procedures			

175	**Case No.:9/23/87-ALC1/2018**	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00707/AM19/	RLA File :03/95/040/00356/AM19/	Lic.No/Date:0310826324 11.01.2019	
	Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

176	**Case No.:55/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00753/AM19/	RLA File :03/95/040/01000/AM19/	Lic.No/Date:0310826330 11.01.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

177	**Case No.:56/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00754/AM19/	RLA File :03/95/040/01001/AM19/	Lic.No/Date:0310826326 11.01.2019	

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	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

178	**Case No.:58/23/87-ALC1/2018**	Party Name:NAVNEET EDUCATION LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00756/AM19/	RLA File :03/95/040/01033/AM19/	Lic.No/Date:0310826322 11.01.2019	
	Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

179	**Case No.:98/23/87-ALC1/2018**	Party Name:MAX SPECIALITY FILMS LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00796/AM19/	RLA File :22/24/040/00061/AM19/	Lic.No/Date:2210016056 11.01.2019	
	Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

180	**Case No.:61/23/87-ALC1/2018**	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00759/AM19/	RLA File :03/95/040/01046/AM19/	Lic.No/Date:0310826359 14.01.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

181	**Case No.:62/23/87-ALC1/2018**	Party Name:UNITED RUBBER INDUSTRIES (INDIA) PVT. LTD	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00760/AM19/	RLA File :03/95/040/01067/AM19/	Lic.No/Date:0310826365 14.01.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter for comments of DIPP			

182	**Case No.:66/23/87-ALC1/2018**	Party Name:PIONEER POLYLEATHERS LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
	HQ File :01/87/050/00764/AM19/	RLA File :05/24/040/00582/AM19/	Lic.No/Date:0510409333 15.01.2019	
	Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

183	**Case No.:101/23/87-ALC1/2018**	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**

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	HQ File :01/87/050/00799/AM19/	RLA File :31/83/040/00058/AM19/	Lic.No/Date:3110067284 15.01.2019	
	Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

	Case No.:107/23/87-ALC1/2018	Party Name:SML FILMS LIMITED	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
184	HQ File :01/87/050/00805/AM19/	RLA File :52/24/040/00077/AM19/	Lic.No/Date:5210042919 16.01.2019	
	Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

	Case No.:100/23/87-ALC1/2018	Party Name:AUM UDYOG	Meet No/Date:23/87-ALC1/2018 27.02.2019	**Status: Deferred**
185	HQ File :01/87/050/00798/AM19/	RLA File :22/24/040/00081/AM19/	Lic.No/Date:2210016072 29.01.2019	
	Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

Meeting ended with a vote of thanks to the Chair.

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